

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/22(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	THE CANARA BANK LIMITED VS TOPLINE COMMODITIES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sujash Ghosh Dostidar, Adv.] For Financial Creditor
Ms. Sankari Roy, Adv.
Mrs. Sayoni Mukhopadhyay, Adv.

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor
Ms. Meenakshi Manot, Adv.
Ms. Shreya Choudhary, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. Since the pleadings are over, post this matter for argument on **26.07.2024**.
3. No further adjournment will be granted on the next date of hearing.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**